

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:964
ANSWERED ON:04.03.2013
EXPLOITATION OF WORKERS BY EPFO
Singh Shri Bhupendra

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has received complaints regarding alleged harassment/exploitation of labourers by officers/employees of Employees Provident Fund Organisation (EPFO) from various parts of the country including Madhya Pradesh during the last three years and the current year;
- (b) if so, the details thereof State-wise and year-wise; and
- (c) the action taken by the Government on the said complaints?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) Yes, Madam.
- (b) The details are at Annexure-I
- (c) All such complaints are investigated and action as provided under the EPF (staff) Classification, Control & Appeal Rules 1971 have been taken against officials found guilty of misconduct. Further, guidelines for streamlining of procedure are issued from time to time.